

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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011-28036687 (Fax)

Email: dja@nic.in

DJA Trg. VWDC/1765/2023/6027

20th December, 2023

To,

- ✓ 1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
5. The Ld. Principal District & Sessions Judge, South, Saket
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, West, THC
8. The Ld. Principal District & Sessions Judge, Shahdara, KKD
9. The Ld. Principal District & Sessions Judge, North, Rohini
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Officiating Principal District & Sessions Judge, New Delhi, PHC

Sub.: Training program for all the Judicial Officers of DHJS & DJS for sensitizing on the importance and utilization of VWDCs.

Respected Sir/Madam,

As per approval received from the Hon'ble High Court of Delhi with regard to the proposal of the Hon'ble Chairperson, Vulnerable Witness Committee (appointed by the Hon'ble Supreme Court of India), the Delhi Judicial Academy shall be conducting a training programme to sensitize the Judicial Officers on the importance and utilization of VWDCs on 13.01.2024 (second Saturday) for all the Officers of Delhi Judicial Services (DJS) and on 10.02.2024 (second Saturday) for all the Officers of Delhi Higher Judicial Services (DHJS) from 10.30 am to 12.00 noon at the Auditorium, Delhi Judicial Academy.

It is requested that all the Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office, so that they attend the programme as per their respective cadre.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 96514 /JOTP/Gaz./2023

Dated, Delhi the 23 DEC. 2023

As directed copy of letter bearing No. DJA/Trg./VWDC/1765/2023/2027 dated 20.12.2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to

1. The Officer In-charge VWDC, Central, Tis Hazari Court Delhi for further necessary action at your own end.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- ✓ 3. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
4. The LAYERS for uploading the same.

Ravinder Bedi
(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.